

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3171
TO BE ANSWERED ON THE 21ST MARCH, 2017

INCLUSION OF COTTON CROP UNDER PMFBY

3171. SHRI Y.S. AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE **†ãðŠãäÓã** एवं किसान कल्याण **½ãã"ããè** be pleased to state:

(a) whether the Government has received any representation from the State Government of Telangana regarding inclusion of Cotton Crop under the purview of Pradhan Mantri Fasal Bima Yojana (PMFBY); and

(b) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

†ãðŠãäÓã एवं किसान कल्याण **½ãã"ããè** **½ãã"ããè** **½ãã"ããè** (SHRI PARSHOTTAM RUPALA)

(a) & (b): As per provisions of the Pradhan Mantri Fasal Bima Yojana (PMFBY) insurance coverage is available for all food crops (cereals, millets & pulses), oilseeds crops and annual commercial/horticultural crops including cotton against all non-preventable natural risks and State Governments are free to notify any crop from these and need not represent to the Central Government in this regard. Selection/notification of a particular crop is however subject to yield data being available for the particular crop for a sufficient number of years and the capacity of State Governments to conduct requisite number of Crop Cutting Experiments (CCEs) to assess the yield loss. Telangana however, notified cotton under Restructured Weather Based Crop Insurance Scheme (RWBCIS) during Kharif 2016.
